

then take it up. I will take action if need be I am not going to give reprieve to him also if he has done something wrong.

(Interruptions)

MR. SPEAKER: No question. He had to apologise. Mr. Tewary, don't you remember that he had to apologise thrice on the floor of this House because I reprimanded him? you have also to do it.

PROF. MADHU DANDEVATE: Whenever I thought that the dignity of the House was lowered, I expressed unqualified regrets.

MR. SPEAKER: He had to apologise thrice in this very House because I reprimanded him. And it is the same thing with you.

PROF. K.K. TEWARY: It is because he has been in the habit of making irresponsible statements.

MR. SPEAKER: Might be. But why should you get into that habit now? Either you withdraw from the House or you withdraw your words.

PROF. K.K. TEWARY: I will walk out in protest.

(Interruptions)

MR. SPEAKER: No question of protest.

(Interruptions)

Prof. K.K. Tewary then left the House

12.28 hrs.

[Translation]

SHRI GIRDHARI LAL VYAS (Bhilwara): Mr. Speaker, Sir, the State Bank of India Branch functioning in the premises of Sawai Madhopur Cement Factory has stopped making payment though crores of rupees of the factory are deposited there. That is why labourers are not getting their salary. All

works have come to a halt. Therefore, the Finance Minister may ask the State Bank of India to resume making payments immediately.

12.29 hrs.

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[Translation]

(i) Need to take effective steps to check land erosion by rivers in Chambal region of Madhya Pradesh

SHRI KAMMODILAL JATAV (Morena): Mr. Speaker, Sir, at least 20 rivers flow in the Chambal Region of Madhya Pradesh. Lakhs of hectares of land have come under the grip of erosion by their flow and erosion is taking place daily. A number of villages, however, have come out of its grip. The Government sprays seeds of babul etc. by a helicopter every year. But not a single plant has grown. All the seeds are washed by rain into the river.

12.30 hrs.

[MR. DEPUTY SPEAKER in the Chair]

Crores of rupees have been wasted or are being wasted under this system.

It is my submission to the Government that this ravine may be levelled or sapplings of neem, rose wood, teak, rubber, coconut, cashew nut, orange, 'Mausami' etc. planted by digging pits so that some earnings are accrued there from to the Government. This will provide wages to the labourers, protect land from erosion and solve the dacoit problem.

(ii) Need to survey tribal areas of Nasik district for a permanent solution of water problem

SHRI S.S. BHOYE (Malegaon): Mr. Deputy Speaker, Sir, Surgana, Dindori,

[Shri S.S. Bhoje]

Painth Eaglepuri etc. tehsils of Nasik district fall under my constituency. Western part of Nasik district is a hilly area comprising Adivasi villages. It experiences good rain fall during the rainy season, but there is paucity of drinking water during the summer days.

There are a few wells, small ponds, etc. which meet the requirement of water to some extent. The State Government supply water through tankers, bullock carts, etc. every year on which crores of rupees are spent but the problem remains as it is. Because these are only temporary measures.

In order to solve this problem, it is necessary to make a special survey of this area. The water level is far below in this area. It will be appropriate to supply water to these villages through public taps by making survey of those areas where sources of water like the big ponds of the rivers such as the Par River, Nar River, Daman River, Bagh River, Bajari River, etc., are available.

But it involves heavy expenditure. The State Government may not, therefore, be able to undertake this work. Development of this backward Adivasi area is possible only through this scheme and not otherwise.

Lastly, it is my request to the Government to extend all kinds of assistance to the State Government to save lakhs of rupees being spent every year, to ensure development of this area and to raise the standard of Adivasis. You may please send your special survey expert team to undertake inspection and survey of the area, provide funds and work on war footing to implement such schemes.

[English]

(III) **Demand to provide more trains to and from Orissa.**

SHRIBRAJAMOHAN MOHANTY (Puri): I wish to bring to the notice of Railway Minister difficulties in regard to certain trains touching Orissa. Puri Express running from Howrah to Puri is the life line between Calcutta and Puri. The first class coaches are in

extremely poor condition and need immediate attention for improvement and in appropriate cases replacement. Some bogies used in the said train are so out of date that these should be declared as unfit. 2 Tier A/C coach is urgently needed to be attached to Puri Express. In between Calcutta and Bhubaneswar, the day time railway communication is inadequate. A Superfast day time train in between Howrah and Bhubaneswar is essentially needed. The Samalshwari Express from Howrah should have 2 Tier A/C coaches. Shri Jagannath Express running in between Howrah and Puri normally runs late by more than 2 hours. It should be checked. Nilachal and Puri Express running from New Delhi to Puri and back should have A/C Chair Car so that middle class passengers can afford to travel. The cancelled trains such as Puri-Assansol, Janata Express and Bhagha Jatin Passenger trains should be restored. Howrah-Madras Janata train is now running 3 days in a week but earlier it was running on all the days of the week. Steps be taken to restore the original position. The Orissa quota in Coromandal Express running from Howrah to Madras should have more number of seats reserved for the passengers of Bhubaneswar. Similarly the train running in between Guwahati to Kanyakumari (901 and 902) which passes through Bhubaneswar has no quota of seats for Orissa. There should be a coach separately reserved for the passengers of Orissa. The Railway Ministry should look into the problems.

[Translation]

(IV) **Need to help Beedi Workers in Madhya Pradesh by enhancing grants for construction of houses and purchase of land.**

SHRI K. N. PRADHAN (Bhopal): Mr. Deputy Speaker, Sir, the Central Government has taken a number of steps for the welfare of the Beedi Workers. A number of measures have been adopted and laws made to protect their interests and to prevent their exploitation by capitalists because they prepare beedis in their houses and are mostly unorganised. In spite of all that it has